

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 334**

CA-273/2023

In

CP.CAA-48(ND)/2023

**IN THE MATTER OF:**

Primesoft Vincom Pvt Ltd. AND Gadaadharah Sales Pvt Ltd.

**.....APPLICANT/PETITIONER**

**SECTION**

**U/s 230/232**

**Order delivered on 04.09.2023**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the OL : Ms. Hemlata Rawat Advocate.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **16.10.2023.**

**Sd/-**

**(Court Officer)**